

ORISSA HIGH COURT**FILING REPORT AS ON :04/06/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
12	D-BLAPL/16834/2025	BALAKRUSHNA MALLIK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 () //	
13	D-BLAPL/16836/2025	GANGA SODI VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /683 /2024 () //	
14	D-BLAPL/16839/2025	BIPLABA NAYAK VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	/ /0 () //	
15	D-BLAPL/16841/2025	KUMUD BISWAS @ CHHOTU VS STATE OF ODISHA	ASIT KUMAR JENA VS	M.V.79 /124 /2022 () //	
16	D-BLAPL/16845/2025	JITEN PODIAMI VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /683 /2024 () //	
17	D-BLAPL/16846/2025	SURYA @ SURYAKANTA NAIK VS STATE OF ODISHA	ABHIMANYU KHATUA VS	PARJANG /52 /2025 () //	
18	D-BLAPL/16849/2025	ADMA MADKAMI VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /683 /2024 () //	
19	D-BLAPL/16850/2025	BICHITRA PATRA VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	KANTAMAL /111 /2025 () //	
20	D-BLAPL/16853/2025 BLAPL/5718/2025	NARAYANSINTI DILLIP KUMAR CHOUDHURY VS STATE OF ODISHA(VIG.)	DEBA PRASAD DAS VS	VIGILANCE PS (BERHAMPUR) /6 /2025 SPECIAL JUDGE (VIG),BERHAMPUR(Ganjam) GR/0000005/2025	
21	D-BLAPL/16863/2025	S.K.RAHIM VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	GOSANINUAGAM /167 /2025 () //	
22	D-BLAPL/16875/2025	SAMARU SETHI VS STATE OF ODISHA	ROHIT KUMAR SUNA VS	BAUNISUNI /70 /2025 () //	AOR20220000053C202500064
23	D-BLAPL/16878/2025	NAJA @ NAYAK BANDAKI	ROHIT KUMAR SUNA	KANTAMAL /102 /2025	AOR20220000053C202500066

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/16880/2025	SAROJ KUMAR BEHERA @ SAROJ BEHERA	KULDEEP MOHANTY	SECTOR-19 /54 /2025	AOD20240000012C202500113
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/16881/2025	DILLIP KUMAR TANDIA @ DILLIP TANDIA	ROHIT KUMAR SUNA	MANAMUNDA /151 /2025	AOR20220000053C202500065
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/16883/2025	L SANKAR RAO @ LOPINTI SANKAR RAO	SAUBHAGYA KETAN NAYAK	JARADA /119 /2025	AOR20220001207C202500070
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/16897/2025	SAHADEB KARANGIA	RAJIB LOCHAN PATNAIK	KORAPUT GRPS /17 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/16907/2025	SANTOSH GOUDA	SIDHARTHA SANKAR RAY (2)	BADAGADA /38 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/16909/2025	SURENDRA BHOI	SOUMYA RANJAN DAS	JAGATSINGPUR /153 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/16911/2025	SIPU @ PRADIPTA SWAIN	DIPTI RANJAN BHOKTA	REAMAL /180 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/16913/2025	DINESH KUMAR TRIPATHY	RAJKISHOR SWAIN	CHARICHHAKA /31 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/16914/2025	MANSIKA KORI	SURYAKANTA DWIBEDI	TITILAGARH /237 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/16917/2025	BHUJABALA @ BHUJBAL DIGAL	DIBYAJYOTI SAHOO	GOCHHAPADA /49 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/16919/2025	DINESH KUMAR TRIPATHY	RAJKISHOR SWAIN	NIMAPADA /88 /2025	
		VS	VS	()	

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35	D-BLAPL/16921/2025	STATE OF ODISHA BHASKAR BHOI VS	MANOJ KUMAR PATI VS	// DEOGAON /183 /2024 ()	
36	D-BLAPL/16929/2025	STATE OF ODISHA DULA MADKAMI VS	TUKUNA KUMAR MISHRA VS	// MALKANGIRI /292 /2023 ()	
37	D-BLAPL/16930/2025	STATE OF ODISHA BISWAMBAR MAHANANDIA VS	SUSHANTA HARICHANDAN VS	// / 0 ()	
38	D-BLAPL/16933/2025	STATE OF ODISHA BASANTA HARIJAN @ KALIA VS	ARIJEET MISHRA VS	// BOIPARIGUDA /76 /2025 ()	
39	D-BLAPL/16938/2025	STATE OF ODISHA AKASH NAG VS	MANOJ KUMAR PATI VS	// LOISINGHA(BOLANGIR) /101 /2025 ()	
40	D-CMP/22862/2025	STATE OF ODISHA RAKHIMAN BIBI VS	SATYABAN SAHOO VS	// // ()	
41	D-CMP/22869/2025	RAISH AHMAD KHAN ABHIMANYU BEHERA VS	APARESH BHOI VS	// // ()	
42	D-CMP/22872/2025	NARANA MAJHI ENATUR RAHEMAN @ MUNAMIYAN VS	VIJAYA KAR VS	// // ()	
43	D-CMP/22876/2025	MAHAMMAD ABDUL RHUF PANCHANAN DAS VS	PRABIN DAS VS	// // ()	
44	D-CMP/22877/2025	MALATI MOHANTY RABINARAYAN SETHI VS	VIJAYA KAR VS	// // ()	
45	D-CMP/22878/2025	KANAKALATA SETHI JYOTIRMAYEE DAS VS	BIBHUDHANANDA MUDULI VS	// // ()	
		SUMATI BEHERA		//	

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46	D-CMP/22915/2025	KSHIRA NAIK VS MANSINGH KANTA	JIBAN RANJAN DASH VS	// 0 //	
47	D-CMP/22919/2025	SABITA SINGH VS SAMSER BAHADUR CHHETRI	AJODHYA RANJAN DASH VS	// 0 //	
48	D-CONTC/22837/2025	PADMACHARAN SAHU VS MACHINDRA MALLICK, B.E.O, BARGARH	SAROJ KUMAR PADHY VS	// 0 //	
49	D-CONTC/22845/2025	KHAGESWAR ROUT VS BASANTA KUMAR NAYAK, D.E.O, KENDRAPARA	ADV. VS	// 0 //	
50	D-CONTC/22848/2025	JAGABANDHU SWAIN VS BASANTA KUMAR NAYAK, D.E.O, KENDRAPARA	ADV. VS	// 0 //	
51	D-CONTC/22850/2025	MINAKSHI MISHRA VS SHALINI PANDIT, IAS	ADV. VS	// 0 //	
52	D-CONTC/22852/2025	BHAGIRATHI SAHOO VS BASANTA KUMAR NAYAK, D.E.O, KENDRAPARA	ADV. VS	// 0 //	
53	D-CONTC/22867/2025	RAMESH KUMAR BEHERA VS SUSHIL KUMAR LOHANI, I.A.S.	ADV. VS	// 0 //	
54	D-CONTC/22886/2025	KUMAR CHARAN MOHANTY VS ASWATHY S, IAS	SUMAN MITRA VS	// 0 //	AOD20240000333C202500044
55	D-CONTC/22916/2025	KANHU CHARAN DAS VS SIDDHARTH SANKAR SWAIN, IAS	RANJIT MOHANTY VS	// 0 //	AOD20240000639C202500029
56	D-CONTC/22924/2025	MANOJ SAHOO VS ARAVIND AGRAWAL, IAS	CHITTARANJAN DAS VS	// 0 //	AOR20220004051C202500016
57	D-CRLA/16789/2025	RABI NARAYAN @ RABINDRANATH PRADHAN	TANMAY MISHRA	RAMBHA (KHALLIKOTE) /73 /2003	

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	CRLA/641/2025	VS STATE OF ODISHA	VS	ASST. SESSIONS JUEGE,KHALLIKOTE(Ganjam) ST/0000179/2013	
58	D-CRLA/16848/2025	ANKIT PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR DASH (SR. ADV.) VS	PIPLI /590 /2024 ()	
59	D-CRLA/16896/2025	MUNA NAYAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELAGARH /43 /2022 ()	
60	D-CRLA/16905/2025	AJU @ ALOK RANJAN MOHANTA VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KEONJHAR TOWN /227 /2025 ()	
61	D-CRLA/16915/2025	MANGARAJ BHOI @ MANGU @ MANGUA VS STATE OF ODISHA	KASHINATH PATTANAIAK VS	CUTTACK SADAR /433 /2021 ()	
62	D-CRLA/16920/2025	ANANDA SARAF VS STATE OF ODISHA	MANOJ KUMAR PATI VS	AGALPUR /77 /2025 ()	
63	D-CRLA/16923/2025	INDRAMANI SAHOO VS JAGANNATH MISHRA @ JAGU	KASHINATH PATTANAIAK VS	NARASINGHPUR /124 /2021 ()	
64	D-CRLA/16924/2025	CHANDRAKANTA BEHERA VS STATE OF ODISHA	RAJENDRA KUMAR DASH VS	BASTA /60 /2025 ()	
65	D-CRLMC/16795/2025	IPPILI SANDHYA RANI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// ()	AOR20220001631C202500137
66	D-CRLMC/16803/2025	KRUSHANA @ KRUSHNA CHANDRA BHUJABALA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BASELI SAHI PS /258 /2020 ()	
67	D-CRLMC/16804/2025	DOLAMANI SAHU VS NETRANANDA BARIK	SAROJ KUMAR PADHY VS	/ /0 ()	
68	D-CRLMC/16842/2025	HEMANTA KUMAR MALIK VS	NIRANJAN LENKA VS	KENDRAPARA SADAR /138 /2025 ()	

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69	D-CRLMC/16859/2025	STATE OF ODISHA RABINDRA @ RASHMI RANJAN BARIK VS	PRAKASH CHANDRA DASH VS	// NIKIRAI /375 /2024 ()	
70	D-CRLMC/16860/2025	STATE OF ODISHA SITAKANTA SAMANTRAY VS	TARA PRASAD MOHAPATRA VS	// BRAHMAGIRI /168 /2010 ()	
71	D-CRLMC/16887/2025	STATE OF ODISHA DAMODAR MURMU VS	PRADEEP KUMAR MOHAPATRA VS	// BALASORE VIGILANCE /4 /2014 ()	
72	D-CRLMC/16893/2025	STATE OF ODISHA(VIG.) PRADEEP KUMAR BEHERA@PRADHAN@PRADEEP PRADHAN VS	TARA PRASAD MOHAPATRA VS	// KRUSHNA PRASAD /25 /2013 ()	
73	D-CRLMC/16910/2025	STATE OF ODISHA SANIA BISWAL VS	TARA PRASAD MOHAPATRA VS	// BARIPADA TOWN /468 /2023 ()	
74	D-CRLMC/16934/2025	STATE OF ODISHA SURANJAN MALLICK VS	SUSHANTA HARICHANDAN VS	// /0 ()	
75	D-CRLMC/16937/2025	STATE OF ODISHA SIVA NAYAK@SIBA NAYAK VS	SUSHANTA KUMAR MOHANTY VS	// /0 ()	
76	D-CRLMP/16821/2025	UNION OF INDIA KARTIK MOHARANA VS	MANORANJAN MISHRA VS	// /0 ()	
77	D-CRLMP/16829/2025	STATE OF ODISHA SULOCHANA SAHOO VS	UMAKANTA BARIK VS	// /0 ()	
78	D-CRLMP/16844/2025	STATE OF ODISHA HUSUNARA BIBI VS	M.A.ALI VS	// /0 ()	
79	D-CRLMP/16862/2025	ASADULU KADIR KRUSHNA NARAYAN BEHERA VS	KHIROD KUMAR SWAIN VS	// /0 ()	
		STATE OF ODISHA		//	

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80	D-CRLREV/16811/2025	SANJUKTA PRADHAN VS SUB- DIV. MAGISTRATE CUM SUB COLLECTOR, PURI	TRILOCHAN PANIGRAHI VS	// ()	
81	D-CRLREV/16890/2025	KRUSHNA CHANDRA BHATRA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	KOSAGUMUDA /9 /2015 () //	
82	D-CRLREV/16892/2025	SIMON KHALKO @ SUBHAM XALXO VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	CHHEND /97 /2025 () //	
83	D-MACA/22839/2025	PUSPANJALI DAS VS SURENDRA MOHANTY	BISHNU BRATA SINGH VS	// () //	
84	D-MATA/22851/2025	MANJU LATA PRADHAN @ SWAIN VS MAHESHWAR SWAIN	LAXMI SHARMA VS	// () //	
85	D-RVWPET/22887/2025	KAMALAKANTA SAHU VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	// () //	AOD20220004450C202500012
86	D-RVWPET/22918/2025	AJAY KUMAR JOSHI @ AJAY JOSHI VS STATE OF ODISHA	BIKASH JENA VS	// () //	
87	D-TRP(C)/22899/2025	PUSPANJALI PAIK @ TANDI VS MOHAN TANDI	KRANTI PRABHA MUKHI VS	// () //	
88	D-TRP(C)/22922/2025	SARITA MALLICK VS SWAGAT SOURAV MOHAPATRA	SATYA PRAKASH SATPATHY VS	// () //	
89	D-TRPCRL/16828/2025	BIJAY KUMAR NANDI VS STATE OF ODISHA(VIG.)	KISHORE KUMAR MISHRA VS	BALASORE VIGILANCE /51 /2009 () //	AOR20220001662C202500046
90	D-TRPCRL/16874/2025	JHARAMAYEE SAHOO VS STATE OF ODISHA	ARIJEET MISHRA VS	KUJANGA /190 /2019 () //	
91	D-WA/22857/2025	KRODAPATI SARAF	SAROJ KUMAR PADHY	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-WA/22892/2025	STATE OF ODISHA	CHANDRAKANTA PRADHAN,A.G.A	//	LOD20240000194C202500286
		VS	VS	()	
		DUKHINI BEHERA		//	
93	D-WP(C)/22831/2025	MAHESWAR GOUDA	JAJATI KESHARI KHUNTIA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-WP(C)/22832/2025	ASHOK KUMAR SAHOO	LAMBODAR PRADHAN	//	
	WP(C)/15783/2025	VS	VS	()	
		STATE OF ODISHA		//	
95	D-WP(C)/22833/2025	S.MENAKA REDDY	SARBESWAR SAHOO	//	AOD20220004505C202500056
		VS	VS	()	
		THE PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX		//	
96	D-WP(C)/22834/2025	RABIKIRAN PATTANAİK	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-WP(C)/22835/2025	SACHIBA NAYAK	PRASANTA KUMAR MOHANTY (2)	//	AOD20220001936C202500035
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-WP(C)/22836/2025	DR.JNANARANJAN SATAPATHY	SANGRAM JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-WP(C)/22838/2025	SANJUKTA PUTEĻ	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-WP(C)/22840/2025	SASHI BHUSAN SWAIN	SANGRAM JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-WP(C)/22841/2025	UMASHANKAR PROJECTS PVT. LTD., ROURKELA	SIDDHARTHA SAMAL	//	
		VS	VS	()	
		CHAIRMAN AND MANAGING DIRECTOR, STEEL AUTHORITY OF INDIA LIMITED, NEW DELHI		//	
102	D-WP(C)/22842/2025	K. HEMANTA PRADHAN	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	()	

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103	D-WP(C)/22843/2025	STATE OF ODISHA SUDHIR KUMAR JHA VS UNION OF INDIA	BHABANI PRASAD MOHANTY VS	// // 0 //	
104	D-WP(C)/22844/2025	ASWINI KUMAR MISHRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //	
105	D-WP(C)/22846/2025	KAMALAKANTA SAMAL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //	
106	D-WP(C)/22847/2025	JAI GOSAI AGRO FOODS PVT. LTD., ROURKELA VS CHAIRMAN AND MANAGING DIRECTOR, STEEL AUTHORITY OF INDIA LIMITED, NEW DELHI	SIDDHARTHA SAMAL VS	// 0 //	
107	D-WP(C)/22849/2025	PRATAP KUMAR SINGH VS STATE OF ODISHA	PRASANNA KUMAR DASH VS	// 0 //	
108	D-WP(C)/22853/2025	SANJAYA KUMAR MALLICK VS STATE OF ODISHA	SATYANARAYAN PANDA VS	// 0 //	
109	D-WP(C)/22854/2025	ADIKANDA BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
110	D-WP(C)/22855/2025	GANESWAR MAHANTA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
111	D-WP(C)/22856/2025	GOBINDA CHANDRA DAS VS COMMISSIONER, CUTTACK MUNICIPAL CORPORATION	SANJIB KUMAR KHANDAYATRAY VS	// 0 //	
112	D-WP(C)/22858/2025	JAGABANDHU DAS VS THE TAHASILDAR BASUDEVPUR	DWARIKA PRASAD MOHANTY VS	// 0 //	
113	D-WP(C)/22859/2025	MANJULATA JATI VS STATE OF ORISSA	BIKASH KUMAR ROURAY VS	// 0 //	

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114	D-WP(C)/22860/2025	DHANURJAYA SETHI VS TAHASILDAR, SULIAPADA TAHASIL, MAYURBHANJ	PRAFULLA KUMAR MOHAPATRA VS	// 0	
115	D-WP(C)/22861/2025	REBATI BEHERA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0	
116	D-WP(C)/22863/2025	BIJAYALAXMI BARAL VS STATE OF ODISHA	GOKULANANDA SAHU VS	// 0	
117	D-WP(C)/22864/2025	PRAMOD KUMAR BEHERA @ PRAMOD BEHERA VS STATE OF ODISHA	LAXMAN BHAI VS	// 0	
118	D-WP(C)/22865/2025	DUKHIRAM SI VS TAHASILDAR, SULIAPADA TAHASIL, MAYURBHANJ	PRAFULLA KUMAR MOHAPATRA VS	// 0	
119	D-WP(C)/22866/2025	GOBARDHAN BISWAL VS VICE CHANCELLOR, IGNOU, NEW DELHI	JAYDEEP PAL VS	// 0	
120	D-WP(C)/22868/2025	JITENDRA KUMAR MOHANTY VS COMMISSIONER OF COMMERCIAL TAXES (C.T.) AND GOODS AND SERVICE TAX (G.S.T.), CUTTACK	SANTOSH KUMAR MISHRA VS	// 0	
121	D-WP(C)/22870/2025	RAIBU DHAL VS TAHASILDAR, SULIAPADA TAHASIL, MAYURBHANJ	PRAFULLA KUMAR MOHAPATRA VS	// 0	
122	D-WP(C)/22871/2025	RANJAN KUMAR PANIGRAHI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0	
123	D-WP(C)/22873/2025 WP(C)/15778/2025	KULAMANI PARIDA VS STATE OF ODISHA	PRABIN DAS VS	// 0	
124	D-WP(C)/22874/2025	BRAJ MINING CORPORATION LIMITED VS STATE BANK OF INDIA	PRANAYA SAHOO VS	// 0	
125	D-WP(C)/22875/2025	M/S SUIDIHI DISTILLERY PRIVATE LTD., ROURKELA	SANTOSH KUMAR MISHRA	//	

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		VS	VS	()	
126	D-WP(C)/22879/2025	MINISTRY OF FINANCE, DEPT. OF REVENUE, NEW DELHI PRASANT KUMAR KAR	BEDA PRAKASH PANDA	//	
		VS	VS	()	
127	D-WP(C)/22880/2025	STATE OF ODISHA BRAJA KISHORE NAYAK	SANTOSH KUMAR MISHRA	//	
		VS	VS	()	
128	D-WP(C)/22881/2025	COMMISSIONER OF COMMERCIAL TAXES (C.T). AND GOODS AND SERVICE TAX (G.S.T.), CUTTACK M/S JAGAT JANANI SERVICES PVT LTD	RAJJEET ROY	//	AOR20220001662C202500047
		VS	VS	()	
129	D-WP(C)/22882/2025	STATE OF ODISHA PURNA CHANDRA SWAIN	BEDA PRAKASH PANDA	//	
		VS	VS	()	
130	D-WP(C)/22883/2025	STATE OF ODISHA SHANTILATA DEI	BIDYADHAR MANSING	//	
		VS	VS	()	
131	D-WP(C)/22884/2025	COLLECTOR KHURDHA GOURI SANKAR DAS	SANTOSH KUMAR ADHIKARI	//	
		VS	VS	()	
132	D-WP(C)/22885/2025	UNION OF INDIA ABHIMANYU PANI	PRADEEP KUMAR DAS	//	AOR20220001207C202500068
		VS	VS	()	
133	D-WP(C)/22888/2025	STATE OF ODISHA UTTAM KUMAR NAIK	MANORANJAN PADHI	//	
		VS	VS	()	
134	D-WP(C)/22889/2025	STATE OF ODISHA RANJITA KUSULIA @ BATRA	SIDHARTHA SANKAR RAY (2)	//	
		VS	VS	()	
135	D-WP(C)/22890/2025	STATE OF ORISSA RUHIDAS MURMU	MANORANJAN PADHI	//	
		VS	VS	()	
136	D-WP(C)/22891/2025	STATE OF ODISHA SABITA CHOUDHURY	PRABODHA CHANDRA NAYAK	//	AOR20220001657C202500055
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-WP(C)/22893/2025	COMMISSIONER OF CT AND GST HRUSIKESH JENA VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// // 0 //	
138	D-WP(C)/22894/2025	RANJAN KUMAR MOHARANA VS UNION OF INDIA	BIBHUTI KESHARI BISWAL VS	// 0 //	
139	D-WP(C)/22895/2025	DR.ABHISHEK KATHA VS UNION OF INDIA	SASWATA PATNAIK VS	// 0 //	
140	D-WP(C)/22896/2025	RAJKUMARI TIRKEY VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	// 0 //	
141	D-WP(C)/22897/2025	SUBHASHREE HOTA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	// 0 //	
142	D-WP(C)/22898/2025	DHARANIDHARA SWAIN VS STATE OF ODISHA	AKSHAYA KUMAR JENA VS	// 0 //	
143	D-WP(C)/22900/2025	KSHETRA MOHAN ROUT VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //	
144	D-WP(C)/22901/2025	PRASANT KUMAR PARIDA VS STATE OF ODISHA	PRAMOD RANJAN BEHERA VS	// 0 //	
145	D-WP(C)/22902/2025	KALANDI MALLIK @ KALANDI CHARAN MALLIK VS STATE OF ODISHA	AKSHAYA KUMAR JENA VS	// 0 //	
146	D-WP(C)/22903/2025	RITANJALI MOHANTY VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// 0 //	
147	D-WP(C)/22904/2025	ARAKHITA PANDA VS STATE OF ODISHA	RASHMI RANJAN DAS VS	// 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-WP(C)/22905/2025	THE MANAGER LEGAL, S.B.I. GENERAL INSURANCE VS KANHU BEHERA	SONU ADHIKARI	// 0 //	
149	D-WP(C)/22906/2025	DEBENDRA BHUJABAL VS UNION OF INDIA	MANAS KUMAR CHAND VS	// 0 //	
150	D-WP(C)/22907/2025	NABIN NANDA VS STATE OF ODISHA	RONIT GHOSH VS	// 0 //	
151	D-WP(C)/22908/2025	SWARNAPRAVA PARIDA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
152	D-WP(C)/22909/2025	PRAVAT KUMAR BEHERA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
153	D-WP(C)/22910/2025	BALAKRISHNA DANDASENA VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //	
154	D-WP(C)/22911/2025	SURESH CHANDRA PRADHAN VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //	
155	D-WP(C)/22912/2025	SAROJ KUMAR PRADHAN VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// 0 //	
156	D-WP(C)/22913/2025	NRUSINGH PRASAD SUNDARAY VS STATE OF ODISHA	SANJAY KUMAR SAMANTARAY VS	// 0 //	
157	D-WP(C)/22914/2025	VICTIM/INFORMANT VS STATE OF ODISHA	BIPLABA P.B. BHALI VS	// 0 //	
158	D-WP(C)/22917/2025	M/S. ODISHA FOREST DEVELOPMENT CORPORATION VS COMMISSIONER OF COMMERCIAL TAXES (C.T.) AND GOODS AND SERVICES TAX (G.S.T.),	NAMEES BARIIOO VS	// 0 //	
159	D-WP(C)/22920/2025	SUBRAT KUMAR MAHARANA	SRINIVAS MOHANTY	//	AOR20230000802C202500049

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
160	D-WP(C)/22921/2025	STATE OF ODISHA KANHU CHARAN DAS	RANJIT MOHANTY	//	AOD20240000639C202500028
		VS	VS	()	
161	D-WP(C)/22923/2025	STATE OF ODISHA SABITA CHOUDHURY	PRABODHA CHANDRA NAYAK	//	AOR20220001657C202500056
		VS	VS	()	
162	D-WPCRL/16822/2025	COMMISSIONER OF CT AND GST SARO LAKHUA	UMAKANTA BARIK	//	
		VS	VS	//0	
163	D-ABLAPL/16790/2025	STATE OF ODISHA SUMITRA SING	JAYANTA KUMAR MAJHI	()	
		VS	VS	//	
164	D-ABLAPL/16791/2025	STATE OF ODISHA SADASIBA SAMAL	DILLIP KUMAR SAHOO	NILGIRI /159 /2025	
		VS	VS	//	
165	D-ABLAPL/16792/2025	STATE OF ODISHA JAGABANDHU BEHERA	PARTHA SARATHI DAS	KEONJHAR SADAR /184 /2025	
		VS	VS	()	
166	D-ABLAPL/16793/2025	STATE OF ODISHA JATADHARI SAHOO	MANORANJAN KHATUA	TURUMUNGA /117 /2025	AOD20240000364C202500098
		VS	VS	//	
167	D-ABLAPL/16794/2025	STATE OF ODISHA MANAS RANJAN MISHRA	PARTHA SARATHI DAS		
		VS	VS	//	
168	D-ABLAPL/16796/2025	STATE OF ODISHA GURUBARI PUJARI	LAXMAN PRADHAN		
		VS	VS	BALLIGUDA /163 /2025	
169	D-ABLAPL/16798/2025	STATE OF ODISHA RAMESH CHANDRA BEHERA	SAROJ KUMAR DASH		
		VS	VS	JENAPUR /163 /2025	
170	D-ABLAPL/16799/2025	STATE OF ODISHA S.K. ZAKIR @ SHEIK ZAKIR	CHITA RANJAN DASH		
		VS	VS	BERHAMPUR TOWN /188 /2025	
				()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-ABLAPL/16801/2025	STATE OF ODISHA A SANTOSH VS	CHITA RANJAN DASH VS	// BERHAMPUR TOWN /188 /2025 ()	
172	D-ABLAPL/16802/2025	STATE OF ODISHA ASHOK KUMAR PARIDA VS	PRATIK DASH VS	// JALESWAR /264 /2025 ()	
173	D-ABLAPL/16805/2025	STATE OF ODISHA SUNIL NAYAK VS	CHITA RANJAN DASH VS	// BERHAMPUR TOWN /188 /2025 ()	
174	D-ABLAPL/16806/2025	STATE OF ODISHA RASHMITA DAS VS	JAYANTA KUMAR MAJHI VS	// BALIAPAL /308 /2024 ()	
175	D-ABLAPL/16807/2025	STATE OF ODISHA PANCHANAN SAHU @ PANCHU VS	CHITA RANJAN DASH VS	// BERHAMPUR TOWN /188 /2025 ()	
176	D-ABLAPL/16808/2025	STATE OF ODISHA SAHIL GHADEI VS	CHITA RANJAN DASH VS	// BERHAMPUR TOWN /188 /2025 ()	
177	D-ABLAPL/16812/2025	STATE OF ODISHA SANATAN MAHARNA VS	JAYANTA KUMAR MAJHI VS	// /0 ()	
178	D-ABLAPL/16813/2025	STATE OF ODISHA KAMALAKANTA MAJHI @ BACHU VS	JAYANTA KUMAR MAJHI VS	// REMUNA /35 /2014 ()	
179	D-ABLAPL/16815/2025	STATE OF ODISHA ASIT KUMAR PARIDA VS	PRATIK DASH VS	// JALESWAR /264 /2025 ()	
180	D-ABLAPL/16816/2025	STATE OF ODISHA AJAY KUMAR BEHERA VS	JAYANTA KUMAR MAJHI VS	// BALIAPAL /128 /2025 ()	
181	D-ABLAPL/16817/2025	STATE OF ODISHA ATUL JENA VS	ASIT KUMAR JENA VS	// RAIBANIA /41 /2025 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-ABLAPL/16819/2025	SUMAN MAHAKUR @ SUMANTA MAHAKUR VS STATE OF ODISHA	AMITAV TRIPATHY VS	RAMPUR (SONEPUR) /20 /2025 () //	
183	D-ABLAPL/16823/2025	PRADEEP KUMAR NAYAK VS STATE OF ODISHA	KULDEEP MOHANTY VS	// () //	AOD20240000012C202500112
184	D-ABLAPL/16824/2025	PRADEEP KUMAR DEY VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /117 /2025 () //	
185	D-ABLAPL/16825/2025	AKSHAY NAYAK VS STATE OF ODISHA	AKSHYANGSHU SEKHAR NANDY VS	CHOUDWAR /327 /2025 () //	
186	D-ABLAPL/16826/2025	SAMARESH JENA @ SAMARESH KUMAR JENA VS STATE OF ODISHA	MANORANJAN DAS VS	NIHALPRASAD /58 /2022 () //	AOR20220000053C202500063
187	D-ABLAPL/16830/2025	TRINATH PRADHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUASTRIAL,NISA /147 /2025 () //	
188	D-ABLAPL/16831/2025	SABRUN NESA BEBA @ BEWA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BASTA /138 /2025 () //	
189	D-ABLAPL/16832/2025	PRASHANTA BHOI @ BAPUNU VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SAHADEV KHUNTA /104 /2025 () //	
190	D-ABLAPL/16833/2025	SABIR @ NUR KHAN @ SADIR KHAN VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	REMUNA /120 /2020 () //	
191	D-ABLAPL/16835/2025	RAMAKANTA BARIK VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	PIRAHAT P.S /120 /2025 () //	
192	D-ABLAPL/16837/2025	GOKUL BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	BUDEN /48 /2024 () //	
193	D-ABLAPL/16838/2025	MANOJ ROUT	JAYANTA KUMAR MAJHI	BALIAPAL /308 /2024	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
194	D-ABLAPL/16840/2025	SK.SARIFULLA @ TUKU	NIKUNJA KUMAR ROUT	Bamapada (Industrial Area) /113 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-ABLAPL/16843/2025	SANGRAM BEHERA	BICHITRA NARAYANA SATAPATHY	KUJANGA /190 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-ABLAPL/16847/2025	TRINATH BEHERA	JANMEJAYA KATIKIA	PURUSHOTTAMPUR /240 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-ABLAPL/16851/2025	RAJ KISHORE BEHERA	SUJIT KUMAR SWAIN	SAHID NAGAR P.S. /241 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-ABLAPL/16852/2025	SUSHREE SWAGATIKA MUND	MANAS KUMAR CHAND	PAHALA /471 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-ABLAPL/16854/2025	SACHIN AGRAWAL @ AGRAWL	BRAJA KISHOR PANDA	JONK /70 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-ABLAPL/16855/2025	PRITAM GARNAIK	MANAS KUMAR CHAND	ANGUL SADAR PS /286 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-ABLAPL/16856/2025	MANAS KUMAR NAYAK	NIRANJAN LENKA	SAHID NAGAR P.S. /223 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-ABLAPL/16857/2025	DHANANJAY DAS @ DHANU	JYOTIRMAYA SAHOO	SOHELLA /173 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-ABLAPL/16858/2025	KALYAN KUMAR MANDAL	UMESH CHANDRA DORA-O-1298/2001	M.V.79 /6 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-ABLAPL/16861/2025	DIPAK BHOI @ DEEPAK	JYOTIRMAYA SAHOO	SOHELLA /172 /2025	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-ABLAPL/16864/2025	STATE OF ODISHA SUBASH BHARIMAL @ PINTU VS	JYOTIRMAYA SAHOO VS	// BALUGAON P.S. /117 /2025 ()	
206	D-ABLAPL/16865/2025	STATE OF ODISHA MARUTI PRASANA NAYAK @ MARUTI NAG VS	SANGRAM KESHARI ROUT VS	// TENTULIKHUNTI /28 /2025 ()	
207	D-ABLAPL/16866/2025	STATE OF ODISHA BISWAJIT NAIK@CHHOTU VS	ASUTOSH TRIPATHY VS	// ANGUL TOWN /308 /2025 ()	AOR20220001648C202500058
208	D-ABLAPL/16867/2025	STATE OF ODISHA CHITRAMANI JAGADEV VS	JYOTIRMAYA SAHOO VS	// NIRAKARPUR /113 /2025 ()	
209	D-ABLAPL/16868/2025	STATE OF ODISHA AMLESH KUMAR JHA VS	ARUN KUMAR BUDHIA VS	// // ()	AOD20240000603C202500016
210	D-ABLAPL/16869/2025	STATE OF ODISHA JOGENDRA DAS VS	PRADEEP KUMAR DAS VS	// NAIKANI-DIHI /113 /2025 ()	AOR20220001207C202500069
211	D-ABLAPL/16870/2025	STATE OF ODISHA TUKU @ BRAHMANANDA SAHOO VS	PRADIPTA BEURA VS	// // ()	AOD20220004020C202500021
212	D-ABLAPL/16871/2025	STATE OF ODISHA AKASH MALIK VS	DEBASISH PATNAIK VS	// KENDRAPARA SADAR /216 /2025 ()	
213	D-ABLAPL/16872/2025	STATE OF ODISHA RUSHI PRASAD NAHAK VS	SURAJ MOHANTY VS	// TOMANDO /11 /2017 ()	
214	D-ABLAPL/16873/2025	STATE OF ODISHA HIMANSHU MOHAN DEO VS	JYOTIRMAYA SAHOO VS	// //0 ()	
215	D-ABLAPL/16876/2025	STATE OF ODISHA MONALISHA SAHOO VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	// PURI SADAR /398 /2024 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-ABLAPL/16877/2025	NARENDRA KUMAR HOTA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 () //	
217	D-ABLAPL/16879/2025	SK. ISMAIL VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BASTA /138 /2025 () //	
218	D-ABLAPL/16882/2025	GANESH CHANDRA MEHER VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 () //	
219	D-ABLAPL/16884/2025	REYASAT HUSSAIN VS GOVT. OF INDIA (ED)	KARUNAKAR DAS VS	/ /0 () //	
220	D-ABLAPL/16885/2025	ARUNDHATI MAHARANA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PURI SADAR /239 /2025 () //	
221	D-ABLAPL/16886/2025	ASHUTOSH PADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 () //	
222	D-ABLAPL/16888/2025	SANGRAM SAMANTARAY VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	JODAPADAR /70 /2025 () //	
223	D-ABLAPL/16889/2025	AJIT KUMAR DHAL VS STATE OF ODISHA	SK. ZAFARULLA VS	BANHARPALI /47 /2024 () //	
224	D-ABLAPL/16891/2025	GAGAN BIHARI BEHERA @ GANGA VS STATE OF ODISHA	SK. ZAFARULLA VS	/ /0 () //	
225	D-ABLAPL/16894/2025	SABYASACHI MOHAPATRA @ TUBULU VS STATE OF ODISHA	SK. ZAFARULLA VS	NILGIRI /192 /2025 () //	
226	D-ABLAPL/16895/2025	BIKASH KUMAR MAJHI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	CYBER CRIME AND ECONOMIC OFFENCES, PURI /8 /2025 () //	
227	D-ABLAPL/16898/2025	MD.BARAQ TULLA @ MD.BARAKTULLA	BIKRAM RATH	TIGIRIA /294 /2024	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
228	D-ABLAPL/16899/2025	RANJAN KUMAR SAHOO	JYOTIRMAYA SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-ABLAPL/16900/2025	PRABHAT RANJAN OJHA	KUMAR PRAJWAL	BYREE /27 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-ABLAPL/16901/2025	DAMODAR PANDA	JYOTIRMAYA SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-ABLAPL/16902/2025	BISWARANJAN SAHOO	SANGRAM KESHARI ROUT	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-ABLAPL/16903/2025	JYOTIRANJAN PAIKRAY	SIDHARTHA SANKAR RAY (2)	BHARATPUR PS /192 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-ABLAPL/16904/2025	ANANTA KUMAR SWAIN	RITA SINGH	MAHILA (BERHAMPUR) /57 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-ABLAPL/16906/2025	AJAYA KUMAR DASH @ AJAYA KUMAR DAS	SITIKANT MISHRA	JAGATSINGPUR /405 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-ABLAPL/16908/2025	SURYAKANTA JENA @ BULU JENA	RABI NARAYAN MOHANTY	KANAS /70 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-ABLAPL/16912/2025	DEEPAK KUMAR DALEI @ KANHU DALEI	ARUN KUMAR DAS	DHENKANAL TOWN /735 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-ABLAPL/16916/2025	MOGLI @ SANDEEP KUMAR SAHU	DIPTI RANJAN MOHAPATRA	BAIDYANATHPUR /59 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-ABLAPL/16918/2025	TAPAN KUMAR ACHARYA	DIPTI RANJAN MOHAPATRA	KHALLIKOTE /461 /2025	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-ABLAPL/16922/2025	STATE OF ODISHA LIKUN BARAL VS	ARIJEET MISHRA VS	// KOREI /148 /2025 ()	
240	D-ABLAPL/16925/2025	STATE OF ODISHA PRAMOD BEHERA VS	SIBA PRASAD MISHRA VS	// BANKI /151 /2025 ()	
241	D-ABLAPL/16926/2025	STATE OF ODISHA PRAVAT KUMAR PARIDAA VS	SUBASH CHANDRA RATH VS	// KOREI /160 /2025 ()	
242	D-ABLAPL/16927/2025	STATE OF ODISHA SAMSUN NISHA @ RUMA BIBI VS	BISWABHUSAN DAS VS	// TIRTOL /192 /2025 ()	
243	D-ABLAPL/16928/2025	STATE OF ODISHA JATA @ SURAJ KUMAR SINGH VS	BHARAT BHUSAN ROUSTRAY VS	// SECTOR-3 /61 /2025 ()	
244	D-ABLAPL/16931/2025	STATE OF ODISHA KARTIK CHANDRA BARIK VS	AMULYA RATNA PANDA VS	// BASTA /98 /2024 ()	
245	D-ABLAPL/16932/2025	STATE OF ODISHA ABHAYA NRUSINGHA SWAIN @ ABHAYA SWAIN VS	RAVI SHANKAR SAMAL VS	// PURI TOWN /70 /2025 ()	
246	D-ABLAPL/16935/2025	STATE OF ODISHA JITEN @ JITENDRA BADAPANDA @ PANDA VS	SAMIR KUMAR MISHRA VS	// JANKIA P.S. /74 /2025 ()	
247	D-ABLAPL/16936/2025	STATE OF ODISHA BABULI SWAIN @ SRI BABULI KU. SWAIN @ MUSA VS	SANJIT MISHRA VS	// PURI TOWN /70 /2025 ()	
248	D-ABLAPL/16939/2025	STATE OF ODISHA SHASHANKA SHEKHAR PATI VS	HIMANSHU BHUSAN DASH VS	// MANCHESWAR P.S. /14 /2019 ()	AOD20240000698C202500001
249	D-ABLAPL/16940/2025	STATE OF ODISHA SUBASH KUMAR MALLIK @ SUBASH MALIK VS	SUJIT SATAPATHY VS	// RAJNAGAR /185 /2025 ()	AOD20240000656C202500023
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-ABLAPL/16941/2025	MANOJ KUMAR SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	// () //	AOD20220004020C202500022
251	D-ABLAPL/16942/2025	JAYAKRUSHNA MAJHI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	MARINE KASIA /84 /2025 () //	AOR20220001615C202500109
252	D-ABLAPL/16943/2025	ADITYA @ ADITYA KUMAR GIRI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	MARINE KASIA /84 /2025 () //	AOR20220001615C202500110
253	D-ABLAPL/16944/2025	KABI RANA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BHAWANIPATNA SADAR /70 /2025 () //	AOR20220001615C202500111

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MISC CASES FILED on :04/06/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-WPCRL/16407/2025 WPCRL/ /	M/S. RUS TOURISM INDIA PVT. LTD. MP	RAMESH AGARWAL	17/2025
2	D-TRPCRL/16828/2025 TRPCRL/ /	BIJAY KUMAR NANDI MP	KISHORE KUMAR MISHRA	47/2025
3	D-TRPCRL/16874/2025 TRPCRL/ /	JHARAMAYEE SAHOO MP	ARIJEET MISHRA	48/2025
4	D-LAA/37/2021 LAA/37/2021	BICHITRA PARIDA MP	BIJAYA KUMAR MOHANTY	131/2025
5	D-TRP(C)/22899/2025 TRP(C)/ /	PUSPANJALI PAIK @ TANDI MP	KRANTI PRABHA MUKHI	182/2025
6	D-TRP(C)/22922/2025 TRP(C)/ /	SARITA MALLICK MP	SATYA PRAKASH SATPATHY	183/2025
7	D-RPFAM/21730/2025 RPFAM/ /	HAREKRUSHNA BHARATI MP	ABHIRAM SWAIN	248/2025
8	D-CMAPL/18125/2025 CMAPL/ /	PRAVAT BHOI MP	SUJIT KUMAR SWAIN	301/2025
9	D-MATA/22851/2025 MATA/ /	MANJU LATA PRADHAN @ SWAIN MP	LAXMI SHARMA	318/2025
10	D-MATA/22851/2025 MATA/ /	MANJU LATA PRADHAN @ SWAIN MP	LAXMI SHARMA	319/2025
11	D-MATA/18189/2025 MATA/ /	SOUMYA RANJAN SAHU MP	SAMARENDRA BAHADUR	320/2025
12	D-MATA/19675/2025 MATA/ /	SOUMYA RANJAN SAHU MP	SAMARENDRA BAHADUR	321/2025
13	D-MATA/18990/2025 MATA/ /	SUBHALAXMI PATTANAİK MP	SUKANTA KUMAR DALAI	322/2025
14	D-CRLREV/89/2023 CRLREV/89/2023	BASANTA DASH@BASANTA KUMAR DASH MP	ANCHYUTANANDA PATTANAİK	440/2025
15	D-CRLREV/16811/2025 CRLREV/ /	SANJUKTA PRADHAN MP	TRILOCHAN PANIGRAHI	441/2025
16	D-CRLREV/15656/2025 CRLREV/273/2025	SANTOSH@SANTU BEHERA MP	RAMAKRISHNA NAIK	442/2025
17	D-CRLREV/13437/2025 CRLREV/238/2025	NIRAJ RAVINDRA CHORDIA@NIRAJ CHORDIA MP		443/2025
18	D-CRLREV/16890/2025 CRLREV/ /	KRUSHNA CHANDRA BHATRA MP	TUKUNA KUMAR MISHRA	444/2025
19	D-CRLREV/16890/2025 CRLREV/ /	KRUSHNA CHANDRA BHATRA MP	TUKUNA KUMAR MISHRA	445/2025
20	D-BLAPL/13082/2025 BLAPL/4686/2025	SANTOSH DALAI@ SANTOSH KUMAR DALAI MP	JYOTIRMAYA SAHOO	669/2025
21	D-BLAPL/14240/2025 BLAPL/5002/2025	SIBA BHUYAN MP	JYOTIRMAYA SAHOO	670/2025
22	D-CMP/22862/2025 CMP/ /	RAKHIMAN BIBI MP	SATYABAN SAHOO	875/2025
23	D-CMP/22872/2025 CMP/ /	ENATUR RAHEMAN @ MUNAMIYAN MP	VIJAYA KAR	876/2025
24	D-CMP/22876/2025 CMP/ /	PANCHANAN DAS MP	PRABIN DAS	877/2025
25	D-CMP/22877/2025 CMP/ /	RABINARAYAN SETHI MP	VIJAYA KAR	878/2025
26	D-CMP/22915/2025	KSHIRA NAIK	JIBAN RANJAN DASH	

	CMP/ /	MP		879/2025
27	D-CMP/22919/2025	SABITA SINGH	AJODHYA RANJAN DASH	
	CMP/ /	MP		880/2025
28	D-ABLAPL/27835/2024	SUKADEV BILAS		
	ABLAPL/10544/2024	MP		1096/2025
29	D-CRLMC/13442/2025	SAHADEV JENA	GIRISH CHANDRA SAHU	
	CRLMC/1709/2025	MP		1456/2025
30	D-CRLMC/16804/2025	DOLAMANI SAHU	SAROJ KUMAR PADHY	
	CRLMC/ /	MP		1457/2025
31	D-CRLMC/12364/2025	ANTARYAMI SAHU	BIDYADHAR MANSING	
	CRLMC/1799/2025	MP		1458/2025
32	D-CRLMC/16842/2025	HEMANTA KUMAR MALIK	NIRANJAN LENKA	
	CRLMC/ /	MP		1459/2025
33	D-CRLMC/16795/2025	IPPILI SANDHYA RANI	SOUBHAGYA KUMAR DASH	
	CRLMC/ /	MP		1460/2025
34	D-CRLMC/11679/2025	SUBHASIS JENA	NIRANJAN PANDA	
	CRLMC/1788/2025	MP		1461/2025
35	D-CRLMC/16859/2025	RABINDRA @ RASHMI RANJAN BARIK	PRAKASH CHANDRA DASH	
	CRLMC/ /	MP		1462/2025
36	D-CRLMC/16887/2025	DAMODAR MURMU	PRADEEP KUMAR MOHAPATRA	
	CRLMC/ /	MP		1463/2025
37	D-MACA/22839/2025	PUSPANJALI DAS	BISHNU BRATA SINGH	
	MACA/ /	MP		1480/2025
38	D-MACA/21484/2025	SHRIRAM GENERAL INSURANCE CO. LTD	DADAM ALI KHAN	
	MACA/ /	MP		1481/2025
39	D-MACA/22147/2025	ORIENTAL INSURANCE CO. LTD.,GANJAM	RIMJHIMBALA PATI	
	MACA/ /	MP		1482/2025
40	D-CRLA/16789/2025	RABI NARAYAN @ RABINDRANATH PRADHAN	MAY MISHRA	
	CRLA/641/2025	MP		1541/2025
41	D-CRLA/16789/2025	RABI NARAYAN @ RABINDRANATH PRADHAN	MAY MISHRA	
	CRLA/641/2025	MP		1542/2025
42	D-CRLA/13533/2025	HARIHAR @ HARIHARA PANDA	DHANANJAYA MUND	
	CRLA/ /	MP		1543/2025
43	D-CRLA/16896/2025	MUNA NAYAK	SURYAKANTA DWIBEDI	
	CRLA/ /	MP		1544/2025
44	D-CRLA/16896/2025	MUNA NAYAK	SURYAKANTA DWIBEDI	
	CRLA/ /	MP		1545/2025
45	D-CRLA/16915/2025	MANGARAJ BHOI @ MANGU @ MANGUA	KASHINATH PATTANAIAK	
	CRLA/ /	MP		1546/2025
46	D-WA/22857/2025	KRODAPATI SARAF	SAROJ KUMAR PADHY	
	WA/ /	MP		2779/2025
47	D-WA/22857/2025	KRODAPATI SARAF	SAROJ KUMAR PADHY	
	WA/ /	MP		2780/2025
48	D-WA/22892/2025	STATE OF ODISHA	CHANDRAKANTA PRADHAN,A.G.A	
	WA/ /	MP		2781/2025
49	D-WA/22892/2025	STATE OF ODISHA	CHANDRAKANTA PRADHAN,A.G.A	
	WA/ /	MP		2782/2025
50	D-WA/22892/2025	STATE OF ODISHA	CHANDRAKANTA PRADHAN,A.G.A	
	WA/ /	MP		2783/2025
51	D-WP(C)/22831/2025	MAHESWAR GOUDA	JAJATI KESHARI KHUNTIA	
	WP(C)/ /	MP		9465/2025
52	D-WP(C)/22832/2025	ASHOK KUMAR SAHOO	LAMBODAR PRADHAN	
	WP(C)/15783/2025	MP		9466/2025
53	D-WP(C)/22841/2025	UMASHANKAR PROJECTS PVT. LTD., ROURKELA	KARTHA SAMAL	
	WP(C)/ /	MP		9467/2025
54	D-WP(C)/22843/2025	SUDHIR KUMAR JHA	BHABANI PRASAD MOHANTY	
	WP(C)/ /	MP		9468/2025
55	D-WP(C)/22847/2025	JAI GOSAI AGRO FOODS PVT. LTD., ROURKELA	KARTHA SAMAL	
	WP(C)/ /	MP		9469/2025
56	D-WP(C)/22853/2025	SANJAYA KUMAR MALLICK	SATYANARAYAN PANDA	
	WP(C)/ /	MP		9470/2025
57	D-WP(C)/22099/2023	KATHIA DEHURY	BICHITRA NARAYANA SATAPATHY	
	WP(C)/22099/2023	MP		9471/2025

58	D-WP(C)/13864/2025 WP(C)/9789/2025	BINODINI SAHU MP	JAYADEBA BEHERA	9472/2025
59	D-WP(C)/22856/2025 WP(C)/ /	GOBINDA CHANDRA DAS MP	SANJIB KUMAR KHANDAYATRAY	9473/2025
60	D-WP(C)/22833/2025 WP(C)/ /	S.MENAKA REDDY MP	SARBESWAR SAHOO	9474/2025
61	D-WP(C)/22868/2025 WP(C)/ /	JITENDRA KUMAR MOHANTY MP	SANTOSH KUMAR MISHRA	9475/2025
62	D-WP(C)/22873/2025 WP(C)/15778/2025	KULAMANI PARIDA MP	PRABIN DAS	9476/2025
63	D-WP(C)/22875/2025 WP(C)/ /	M/S SUIDIHI DISTILLERY PRIVATE LTD., MP	SONIKESH KUMAR MISHRA	9477/2025
64	D-WP(C)/22874/2025 WP(C)/ /	BRAJ MINING CORPORATION LIMITED MP	PRANAYA SAHOO	9478/2025
65	D-WP(C)/22880/2025 WP(C)/ /	BRAJA KISHORE NAYAK MP	SANTOSH KUMAR MISHRA	9479/2025
66	D-WP(C)/22889/2025 WP(C)/ /	RANJITA KUSULIA @ BATRA MP	SIDHARTHA SANKAR RAY (2)	9480/2025
67	D-WP(C)/22894/2025 WP(C)/ /	RANJAN KUMAR MOHARANA MP	BIBHUTI KESHARI BISWAL	9481/2025
68	D-WP(C)/22881/2025 WP(C)/ /	M/S JAGAT JANANI SERVICES PVT LTD MP	RAJJEET ROY	9482/2025
69	D-WP(C)/22900/2025 WP(C)/ /	KSHETRA MOHAN ROUT MP	UMA CHARAN MISHRA	9483/2025
70	D-WP(C)/22901/2025 WP(C)/ /	PRASANT KUMAR PARIDA MP	PRAMOD RANJAN BEHERA	9484/2025
71	D-WP(C)/22905/2025 WP(C)/ /	THE MANAGER LEGAL, S.B.I. GENERAL INSURANCE MP	SONIKESH ROYLTD., BBSR	9485/2025
72	D-WP(C)/22885/2025 WP(C)/ /	ABHIMANYU PANI MP	PRADEEP KUMAR DAS	9486/2025
73	D-WP(C)/22908/2025 WP(C)/ /	SWARNAPRAVA PARIDA MP	SHASHI BHUSAN JENA	9487/2025
74	D-WP(C)/22909/2025 WP(C)/ /	PRAVAT KUMAR BEHERA MP	SHASHI BHUSAN JENA	9488/2025
75	D-WP(C)/22912/2025 WP(C)/ /	SAROJ KUMAR PRADHAN MP	SIDHARTHA MISHRA	9489/2025
76	D-WP(C)/22912/2025 WP(C)/ /	SAROJ KUMAR PRADHAN MP	SIDHARTHA MISHRA	9490/2025
77	D-WP(C)/22913/2025 WP(C)/ /	NRUSINGH PRASAD SUNDARAY MP	SANJAY KUMAR SAMANTARAY	9491/2025
78	D-WP(C)/22913/2025 WP(C)/ /	NRUSINGH PRASAD SUNDARAY MP	SANJAY KUMAR SAMANTARAY	9492/2025
79	D-WP(C)/22891/2025 WP(C)/ /	SABITA CHOUDHURY MP	PRABODHA CHANDRA NAYAK	9493/2025
80	D-WP(C)/22920/2025 WP(C)/ /	SUBRAT KUMAR MAHARANA MP	SRINIVAS MOHANTY	9494/2025
81	D-WP(C)/22921/2025 WP(C)/ /	KANHU CHARAN DAS MP	RANJIT MOHANTY	9495/2025
82	D-WP(C)/22923/2025 WP(C)/ /	SABITA CHOUDHURY MP	PRABODHA CHANDRA NAYAK	9496/2025